

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1517
ANSWERED ON 28/07/2026**

MIS DASHBOARD

1517. Shri Kunduru Raghuveer:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the existing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) Soft Management Information System (MIS) does not provide monitoring reports, making it difficult for States to monitor the progress of Natural Resource Management (NRM), Agriculture & Allied Activities, Individual Beneficiary Works, Plantation Works and Shelf of Works, district, work category and work type-wise, if so, the details thereof;**
- (b) whether the absence of such reports has affected planning, monitoring, utilisation of approved person-days and timely execution of works under MGNREGS, if so, the details thereof;**
- (c) whether the Government proposes to develop a real-time MIS dashboard with category wise progress, approved versus utilised person-days, pending works and exception alerts to improve transparency and accountability; and**
- (d) if so, the timeline for deploying these features in all States and Union Territories?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (d): Consequent upon coming into force of Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) with effect from 1st July, 2026 the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) stands repealed from same date. Here it is stated that both NREGASoft and VBGRAMGSoft provide comprehensive Management Information System (MIS) reports for monitoring the progress of Natural Resource Management (NRM), Agriculture & Allied Activities, Individual

Beneficiary Works, Plantation Works and Shelf of Works at multiple administrative levels.

Further, VBGRAMGSoft has an enhanced reporting and dashboard system with drill-down capabilities, enabling effective monitoring of works across States, Districts, Blocks, Gram Panchayats, work categories and work types. The system facilitates monitoring of category-wise progress, approved versus utilised person-days, pending works, timely wage payments and other key performance indicators, thereby strengthening transparency, accountability and evidence-based decision-making. The relevant MIS reports are available under MIS report R6.20 (Natural Resource Management), R18.3 (Agriculture & Allied Activities), R6.1 and R6.12 (Individual Beneficiary Works, Plantation Works, work category and work type-wise reports), R14.4 (timely payment) and R2.2.2 (utilisation of approved person-days in NREGASoft). These features and some more advanced features have been incorporated in VBGRAMGSoft and are available to all States and Union Territories implementing the Scheme.
